

Vivek Verma Vs Union Of India Through CBI

Court: Allahabad High Court, Lucknow Bench

Date of Decision: April 27, 2022

Acts Referred: Indian Penal Code, 1860 " Section 120B, 174A, 201, 229A, 302
Code Of Criminal Procedure, 1973 " Section 82, 309, 313

Hon'ble Judges: Rajesh Singh Chauhan, J

Bench: Single Bench

Advocate: Atul Verma, Akhilendra Pratap Singh, Anurag Kumar Singh

Final Decision: Allowed

Judgement